

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 12.08.2022 (FRIDAY)**

**COURT –II (VIRTUAL MODE)**

**03:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Orders**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>                                 | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>   |
|---------------|--|--|-------------------------------|----------------------------------|
| <b>1.</b>     | Contempt Case (AT) No. 22 of 2021 in Comp. App. (AT) No. 136 of 2020 | Ashish O. Lalpuria<br>Vs.<br>Kumaka Industries Ltd. & Ors. | Gaurav Gadodia                | Harshavardhan<br>Bhende-R1 to R3 |

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**